

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 1

ITEM No 4
CP(IB) 61 of 2019

Order under Section 9 IBC

IN THE MATTER OF:

BVC Tradeport Pvt Ltd
V/s
Salebhai Internet Ltd

.....Applicant

.....Respondent

Order delivered on ..13/07/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Virendra Kumar Gupta, Hon'ble Member(T)

PRESENTS:

For the Operational Creditor : Mr. Urjit Dave
For the Corporate Debtor : Mr. Manav Tanwani

ORDER

Pleadings are complete.

We direct parties to upload pleadings and submissions on **E-portal** within **Seven (7)** days, if already not uploaded.

Matter stands adjourned to 17.08.2021

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

SK

(MADAN B. GOSAVI)
MEMBER (JUDICIAL)